

SPECIAL BENCH  
COURT - I

O-227

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

APPEAL/163(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	INCOME TAX OFFICER VS EVERFAST AGENCIES PRIVATE LIMITED REGISTER AT REGISTRAR OF COMPANIES WB
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

**Appearances (via video conferencing/physically)**

**For ITO**

**Mr. Rahul Sarkar, Adv.**

**Mr. Ashish Gupta, Adv.**

**ORDER**

1. Ld. Counsel for the Income Tax Officer present. None for the RoC, WB.
2. This matter is adjourned to **10.06.2024**.

**D. ARVIND  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**